

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.244
TO BE ANSWERED ON 27TH NOVEMBER, 2024

IMPACT OF PMGKAY

244 SHRI DUSHYANT SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details and the impact of the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) on food security and beneficiary satisfaction in Rajasthan including statistics or feedback collected;
- (b) whether specific State-wise data is available on the identified and developed Model Fair Price Shops (FPSs) in Rajasthan that offer Common Service Centre (CSC) services including banking and postal services and if so, the details thereof;
- (c) whether the Ministry has established a monitoring cell to track the progress and effectiveness of Model FPS and PMGKAY in Rajasthan;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the details of the digitisation of ration cards in Rajasthan to enhance beneficiary identification and ensure transparency in foodgrain allocation?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) is being successfully implemented in the State of Rajasthan. At present, against the intended coverage of 446.62 Lakhs persons, the State of Rajasthan has identified 440.01 lakh beneficiaries, for distribution of free of cost foodgrains under the PMGKAY.

(b): The department has signed a Memorandum of Understanding (MoU) with CSC e-Governance Service Ltd. for the delivery of CSC services in consultation with the respective State/UT. At present, 3436 fair price shops offer Common Service Center (CSC) in the State of Rajasthan.

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(c) & (d): Public Distribution System (PDS) is operated under the joint responsibility of the Central and State/UT Governments. Central Govt. is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of the Food Corporation of India (FCI). The operational responsibilities for allocation and distribution of foodgrains within the States/UTs, identification of eligible beneficiaries/families, issuance of ration cards to them, supervision, and monitoring of functioning of Fair Price Shops (FPSs) rest with the concerned State/UT Government. Helpline number 1967/1800- State series number is operational in all the States/UTs for contacting and redressal of their grievances and filing any type of complaints by the NFSA beneficiaries.

Food and Civil Supplies Department, Government of Rajasthan has also established a consumer helpline number 1800-180-6030 for grievance redressal.

(e): All the ration cards and beneficiaries' database have been completely digitized in the State of Rajasthan. More than 25579 fair price shops have been automated by installing electronic point of sale devices for distribution of foodgrains in a transparent manner through biometric authentication of beneficiaries.
